

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2014

Dated : 19th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. EMCO Energy Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

It is represented that both the Respondents have been served and affidavit of service has been filed. But nobody has entered appearance so far on behalf of the Respondents.

Post the matter on **05.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt